

Monthly Disposal Statement of Hon'ble President/Members**October,2018****DELHI BENCH**

NAME	APPEAL DISPOSED
HON'BLE JUSTICE SH. DILIP GUPTA	08
ANIL CHOUDHARY	53
BIJAY KUMAR	14
RACHNA GUPTA	50
C.L.MAHAR	34
Total	

MUMBAI BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	103
C J MATHEW	
S.K.MOHANTY	65
SANJIV SRIVASTAVA	29
Total	

CHENNAI BENCH

NAME	APPEAL DISPOSED
MADHU MOHAN DAMODAR	120
SULEKHA BEEVI CS	135
P DINESHA	66
Total	

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	56
V.PADMANABHAN	60

AHMADABAD BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR	210
RAJU	171
Total	

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	112
P.ANJANI KUMAR	

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	194
DEVENDER SINGH	
Total	

HYDERABAD BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	
P. VENKATA RAO	
Total	

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR	
ARCHNA WADHWA	144
Total	

Total Disposal: -